

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/157/2016
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. Ramanathan SK. Rahul Vinick C. ABICASIT	Petitioners	SK Rahul Vinick
2.	P. S. Ganesh	Respt 2 to 6	P. S. Ganesh

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted final arguments. Counsel for Petitioner prayed for time to reply. Put up on **01.09.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)